

ACTS AND ORDINANCES OF KERALA, 1971

ACTS

THE KERALA ESSENTIAL ARTICLES CONTROL (TEMPORARY POWERS) CONTINUANCE ACT, 1970

(Act 1 of 1971)

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THE KERALA ESSENTIAL ARTICLES CONTROL (TEMPORARY POWERS) CONTINUANCE ACT, 1970 *

(Act 1 of 1971)

An Act further to continue the Kerala Essential Articles Control (Temporary Powers) Act, 1961

Preamble.—WHEREAS it is expedient to continue the Kerala Essential Articles Control (Temporary Powers) Act, 1961, for a further period

BE it enacted in the Twenty-first Year of the Republic of India as follows —

1 **Short title.**—This Act may be called the Kerala Essential Articles Control (Temporary Powers) Continuance Act, 1970

2 **Amendment of section 1.**—In sub section (3) of section 1 of the Kerala Essential Articles Control (Temporary Powers) Act, 1961 (3 of 1962), for the words "nine years", the words "eleven years" shall be substituted

* Published in the Gazette Extraordinary No. 32, dated 16th January, 1971.